

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 1201/2016

IN THE MATTER OF:

M/s Capital First Ltd.

.... **PETITIONER**

Vs.

M/s Jonsons Tapes Ltd.

.... **RESPONDENT**

SECTION:

Under Section 439(1)(b), 433(e), 433(f) & 434

Order delivered on 21.07.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the Petitioner :- Mr. Avadh Kaushik, Advocate

For the Respondent :-

ORDER

Order as in C. P. 1197/2016

- Sd -
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)